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CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

2.8.2011

OA 89/2011

Mr.P.N.Jatti, counsel for applicant.
Mr.Hawa Singh, counsel for respondents.

Learned counsel for the respondents submits that the impugned order dated 8.3.2011 (Ann.A/1), whereby the applicant was transferred from Jaipur to Rewari, has been withdrawn by the respondents vide order dated 6.7.2011 (Ann.R/1) and as such the present OA has become infructuous.

Learned counsel for the applicant also agrees with the submission made by learned counsel for the respondents and prays that the present OA may be disposed of as having become infructuous.

In view of the submission made by learned counsel for the parties, the present OA stands disposed of as having become infructuous.

Anil Kumar
(Anil Kumar)
Member (A)

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copy given vide
No. 1182 & 1183

3/8/11

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